

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - I

The Principal District & Sessions Judge,
Anantnag / Bandipora / Kargil / Kulgam /
Kupwara / Poonch / Ramban and Reasi.

No: 59960-67 /Sts.

Dated: 22-03-2019.

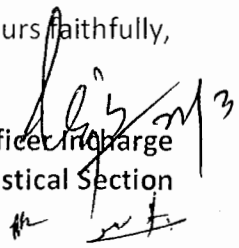
Sub:- Setting up of Fast Track Special Courts (FTSCs) for expeditious trial and disposal of Criminal Cases involving women and children-National Mission for Safety of Women (NMSW).

Sir,

Kindly refer to this office letter No. 59334-57/Sts. Dated 08-03-2019 on the subject cited above, it is submitted that the aforementioned requisite (Consolidated) information is still awaited from your side despite lapse of more than one week.

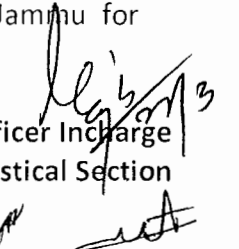
In this connection, it is once again requested to furnish the said awaited information to this Registry on or before 25-03-2019 positively, through E-mail: hcjmu-jk@nic.in or Tele-Fax No. 0191-2539896 enables us to communicate the same to the concerned quarter.

Yours faithfully,


Officer Incharge
Statistical Section

✓ No.: 59968 /Sts. Dated: 22-03-2019.

Copy forwarded to In charge NIC High Court of J&K, Jammu for uploading the same on the High Court website.


Officer Incharge
Statistical Section